

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.216
CP/3(AHM)2023

Proceedings under Section 271-272 of Co. Act, 2013

IN THE MATTER OF:

Gujarat Industrial Infrastructure Projects Ltd

.....Applicant

.....Respondent

Order delivered on 29/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Milly Gosh, Advocate
For the Respondent :

ORDER

Since in compliance of extended order dated 11.03.2024, an application was filed for constitution of the winding up committee under Section 277 (4) of the Companies Act, and order to the effect has also passed by this Tribunal on 17.04.2024.

Therefore, no further order is required in the present matter.

The Registry is directed not to list this case.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)